

for MLAs are being stolen away from the printing press at Howrah under Eastern Railway;

(b) if so, the action being taken in this regard; and

(c) the loss suffered by the Government therefrom?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) and (c). Do not arise.

[English]

#### Nehru Yuvak Kendras

3091. SHRI MOHAN RAWALE:  
SHRI AVTAR SINGH  
BHADANA:  
SHRI SHIVLAL NAGJIBHAI  
VEKARIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Nehru Yuvak Kendras opened in each State during 1993-94 and proposed to be opened during 1994-95;

(b) the total expenditure incurred on these centres in each State during each of the last three years;

(c) the details of the activities of these centres during the above period;

(d) whether an assessment of the performance of Nehru Yuvak Kendras and the proper utilisation of funds provided

for their activities has been undertaken; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a) During 1993-94, 15 Nehru Yuvak Kendras were opened in States and during 1994-95, 15 Nehru Yuva Kendras have been sanctioned for opening in 12 States as per *Statement* enclosed.

(b) Information is being collected and will be laid on the Table of the House.

(c) Each Nehru Yuva Kendra undertakes activities according to the programme of activities laid down in the annual action plan. Such activities include Vocational Training, Work Camp, Cultural Festival, Block Level Campaigns, Rural Sports, Youth Leadership Training Programmes, Social Campaigns etc.

(d) and (e). Proper Administrative system exists to receive regular reports and returns from each Kendra on the activities. The Board of Governors also reviews the working of the Nehru Yuva Kendras in its periodical meetings. In addition, Planning Commission made a quick study of the Nehru Yuva Kendra in 15 States, report of which was available in March, 1991. The report observed, *inter alia*, that "The Nehru Yuva Kendra Scheme has made a dent and its usefulness, particularly, in taking up constructive activities, like Youth Leadership Training Programme, National Integration Camps, Social Services etc. was felt in almost all the villages."

**STATEMENT***List of New Kendras opened during the year 1993-94*

Name of the District	State
Lohit	Arunachal Pradesh
East Singhbhum	Bihar
Banka	Bihar
Buxar	Bihar
Bhavnagar	Gujarat
Ahmednagar	Maharashtra
Pune	Maharashtra
Sindhudurg	Maharashtra
Raj Samand	Rajasthan
West Distt. Sikkim	Sikkim
Mau	Uttar Pradesh
Maharajganj	Uttar Pradesh
Amethi	Uttar Pradesh
Diglipur	Andaman & Nicobar Islands
Naupada	Orissa

*List of New Nehru Yuva Kendras sanctioned for opening during the year 1994-95*

Name of the District	State
Kokrajhar	Assam
East Garo Hills	Meghalaya
Chhimituipuri	Mizoram
Villupuram	Tamil Nadu
Karaikal	Pondicherry
Beed	Maharashtra
Wardha	Maharashtra
South Goa	Goa
Firozabad	Uttar Pradesh
Sonebhadra	Uttar Pradesh

Name of the District	State
Kaithal	Haryana
Baran	Rajasthan
Bhabua	Bihar
Sapaul	Bihar
Khurda	Orissa

[Translation]

### Environmental Commission

3092. SHRI SURAJBHANU SOLANKI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the matter for constituting an Environmental Commission has been examined;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which it is likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c). The Ministry of Environment and Forests has constituted a National Environment Council vide resolution No. F. 23012/32/92-GC dated 23rd November, 1992. The Council is a 'think-tank' on important environment policy matters and also provides planning and other inputs in an advisory capacity on issues and matters on environment

of national concern. Since the constitution of the Environment Council takes care of the national level consultation on environmental matters, it has been decided not to constitute an Environment Commission.

(d) Does not arise.

[English]

### Shifting Cultivation

3094. SHRI K. PRADHANI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have identified the States where shifting cultivation has posed a serious problem to the environment;

(b) if so, the details thereof indicating the estimated and affected by shifting cultivation, State-wise; and

(c) the steps taken by the Government to curb the problem?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The details of State-wise area